Name of the Corporate Debtor: Venkat Estates Private Limited; Date of Commencement of CIRP: 04-06-2025; List of Creditors as on: 09-07-2025; Name of IP: ; Process Number: 1; Last 5 digitof registration number: (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	93396276	3	58314276	28.43	0	0	35082000	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	29	71931117	29	71931117	35.07	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	1967731	2	1967731	0.96	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	47066079	2	47066079	22.95	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	29	25825369	29	25825369	12.59	0	0	0	Annexure 9
Total		65	240186572	65	205104572	100.00	0	0	35082000	